

ITEM NO.1501
(For Judgment)

COURT NO.3

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.521-522/2023
(ARISING OUT OF SLP (C) NOS.14948-14949 OF 2017)

ELUMALAI @ VENKATESAN AND ANR.

APPELLANT(S)

VERSUS

M KAMALA AND ORS. ETC.

RESPONDENT(S)

Date : 25-01-2023 These appeals were called on for pronouncement of Judgment today.

For Appellant(s) Mr. Siddharth Iyer, Adv.
Mr. Rakesh R. Sharma, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. Jayanth Muth Raj, Sr. Adv.
Mrs. Malavika Jayanth, AOR
Miss. Miranda Solaman, Adv.

Mr. S. Gowthaman, AOR

Leave granted.

Hon'ble Mr. Justice K. M. Joseph has pronounced the Judgment in the matters heard by the Bench comprising of His Lordship and Hon'ble Mr. Justice Hrishikesh Roy.

The appeals will stand dismissed in terms of signed Reportable Judgment. Parties will bear their own costs.

Pending application(s), if any, stand disposed of.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)